

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).3786/2012

(From the judgement and order dated 27/03/2012 in CRLA No.133/2006 (old No. CRLA No.2770/1999) of The HIGH COURT OF UTTARAKHAND AT NAINITAL)

M.C.GUPTA

Petitioner(s)

VERSUS

C.B.I

Respondent(s)

(With appln(s) for bail and office report)

WITH SLP(Crl) NO. 5908 of 2012

(With appln. for bail and exemption from filing c/c of the impugned judgment and office report)

Date: 09/08/2012 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM

HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Petitioner(s)

Mr. Mushtaq Ahmad,Adv.

Mr. S.K. Dubey, Sr. Adv.

Mr. Rishabh Sancheti, Adv.

Mr. Abhay Gupta, Adv.

Mr. Rahul Kaushik

For Respondent(s)

Mr. A.S. Chandok, ASG

Mr. Rajiv Nanda, Adv.

Mr. Anando Mukherjee, Adv.

Mr. Arvind Kumar Sharma,Adv.

UPON hearing counsel the Court made the following

O R D E R

Put up after one week.

|(Neetu Khajuria)

|(Sneh Bala Mehra)

Cou

rt |
|Sr.P.A.

|Master

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